

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 123 of 2012 &
IA. 396 of 2012**

Dated : 10th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant (s): Ms. Swapna Seshadri

**Counsel for the Respondent(s): Mr. Varun Kumar Chopra
Mr. Venkatesh Mr. Aman Panwar,
Mr. Aman, Mr. Vivek Oriel for R-2**

ORDER

Post the matter for further hearing on **15.07.2013**.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt